

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 250
(IB)-1095(ND)2019
IA/3598/2020 IA/4849/2020

IN THE MATTER OF:

Ritu Tandon ... **Applicant/Petitioner**

Versus

M/s. Rain Automotive India Pvt. Ltd ... **Respondent**

Under Section: 9 of IBC, 2016

Order delivered on 12.01.2021

CORAM:


SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT: Mr. Abhishek Anand, Mr. Rahul Adlakha, Mr. Pathik Choudhury, Adv for Liquidator, Mr. Nakul Mohta, Adv and Mr. Bharat Monga, Adv for Respondent, Ms. Maya Gupta Liquidator and Adv Abhishek Anand

ORDER

Renotify on 24.02.2021.


T.S. Singh
(Court Officer)